



**Central Administrative Tribunal
Principal Bench New Delhi,
This the 30th Day of January, 2020
O.A. No. 371/2015**

**Hon'ble Mr.S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed , Member (A)**

Sonia Rani, Age 27 years (Fresh Appointment)
D/o Sh. Devender Singh
V.P.O. – Rohat, Sonipat, Haryana – 131403.

....Applicant

(By Advocate : Mr. Sachin Chauhan)

Vs.

1. Union of India
Through its Secretary
Govt. of India
Ministry of Personnel, Public Grievances & Pension
Department of Personnel & Training,
North Block, New Delhi.
2. Staff Selection Commission
Through the Chairman
S.S.C., Block No. 12, CGO Complex
Lodhi Road, New Delhi – 3.
3. The Regional Director (NR)
Govt. of India
S.S.C., Block No. 12, CGO Complex,
Lodhi Road, New Delhi – 3.
4. Central Board of Direct Taxes through
Its Chairman
CBDT, North Block, New Delhi.

...Respondents

(By Advocate : Mr. Gyanendra Singh)

Order (Oral)

Mr. S.N. Terdal :

In view of the order No. C No. 602(24)/Accts./Gr.C Apmt Orders/2018-19 dated 08.10.2018 issued by the respondents, this OA has become infructuous. Hence, OA is disposed of having become infructuous.

**(Mohd. Jamshed)
Member (A)**

**(S. N. Terdal)
Member (J)**

/anjali/